

CORRIGENDUM TO PUBLIC ANNOUNCEMENT
For the attention of the Shareholders of
RUTTONSHA INTERNATIONAL RECTIFIER LIMITED
(Registered Office 31, Greenacre, Union Park Road No.5, Khar West, Mumbai 400052)
Tel. No. 26483779 :Fax No: 26497510

In continuation to the Public announcement issued by Aryaman Financial Services Limited, on July 18, 2005, on behalf of M/s. Orient Semi Conductors Private Limited. (OSCP) and Mrs. Bhavna Mehta (Acquirers), pursuant to **Regulation 10 and 12** and other provisions of Chapter III of and in compliance with the Securities & Exchange Board of India Substantial Acquisition of Shares and Takeovers (SAST) Regulations 1997 and subsequent amendments thereto (the "Regulations"), the following revisions /additions as given herein under have been made:

Under the heading “the offer” Point No. 1 shall be read as:-

The Acquirers are now making an open offer to the shareholders of RIRL to acquire a further 641448 equity shares representing 20.00% of the equity share capital at a price of Rs. 7/- per equity share for fully paid up shares of Rs. 10/- each (the “offer price”) payable in cash.

Point No.2 (7) (iii), shall be read as :- The offer price of Rs. 7/- per share has been arrived at as per the Regulation 20 (5) of the SEBI Takeover Regulations taking into account the following
Other financial parameters based on the audited results of the company as on 31.03.2005 such as: Book Value of Rs. 6.86, EPS Rs. (1.18) and Return on net worth is nil since the company has made losses (Regulation 20(5)(c))

Under the heading “information of the Target Company” Point No.4 (7) shall be read as:-

The total income of the Company as on 31-03-05 was Rs. 857.73 lacs with a net loss of Rs. 37.94 lacs. The networth of the company was Rs. 220.08 lacs. The book value per share as on 31.03.05 was Rs. 6.86, [Networth / No. of shares] the earning per share was Rs. (1.18) [Net Profit(Loss)/Networth]and return on networth was nil [Networth / No. of shares issued].

Under the heading “Financial Arrangements” Point 7(b) shall be read as:-

The maximum purchase consideration payable by the Acquirers in the case of full acceptance of the offer is Rs. 44.91 (Rupees Forty Four Lacs Ninety One thousand only).The Acquirers have deposited an amount of Rs. 11.50 lacs towards escrow amount with Union Bank of India, Dr. Ambedkar Road Branch, Khar (West) i.e. more than 25% of the total consideration payable. The Manager to the offer has been duly authorized by the Acquirers to realize the value of escrow account in terms of the regulation.

Under Point No 9 (o) and at all relevant places, regarding “Schedule of activities pertaining to the offer”, the dates mentioned have been revised and shall be read as under :

Date of Opening of the Offer	September 09, 2005 (Friday)
Last date for revising the offer price/ Number of shares	September 16, 2005 (Friday)
Last date for withdrawal of acceptance by the shareholders	September 22, 2005 (Thursday)
Date of Closure of the Offer.	September 28, 2005 (Wednesday)
Date by which acceptance/ rejection under the Offer would be communicated and the corresponding payment for the acquired shares and/or the unaccepted shares/ share certificates will be dispatched/ credited.	October 12, 2005 (Wednesday)

In Point No. 8(a) and (c) under the heading “Other Terms of the Offer”, in brackets it shall be read as :- (except the Acquirers and Parties to the Agreement),

The Acquirers, accept full responsibility for the information contained in this Announcement and also for the obligations of the Acquirers as laid down in the Regulations.

This Corrigendum Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

 Issued by: MANAGER TO THE OFFER Aryaman Financial Services Limited, 208, Maker Chamber V, 2nd Flr., Nariman Point, Mumbai-400021. Tel: (022) 22845716/22826464 Fax: 22883134 Email: afsl@vsnl.com Contact Person: Ms. Manisha Srivastava	 REGISTRAR TO THE OFFER Adroit Corporate Services Pvt Ltd 19/20, Jafferbhoy Industrial Estate, Makwana Road, Marol Naka, Andheri (E) Mumbai-59 Tele no: (022)28594060/28596060 Fax:28503748 Email: adroits@vsnl.net
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	Contact person: Mrs Veena Shetty / Ms Veena Kokate
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On Behalf of the Acquirers:

M/s. Orient Semi Conductors Private Limited. (OSCPL) registered office at 14 Uday, J.N. Road,
Mulund (West), Mumbai - 400 080
Mrs. Bhavna Mehta residing at 656, Lyndale Court, Paoli, PA –19301, USA

Place: Mumbai

Date: 06.09.2005